GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1257 ANSWERED ON:18.07.2014 AYUSH SYSTEMS OF MEDICINES Patel Smt. Jayshreeben ;Singh Shri Ravneet

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the activities undertaken by the Government for the promotion and development of Ayurveda, Yoga-Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicines in the country;

(b) the funds earmarked and allocated for the above purpose during each of the last three years and the current year, State/ UT-wise;

(c) whether the Government proposes to set up a Central Drug Controller's Office for Ayurveda, Siddha, Unani and Homoeopathy to strengthen the regulatory measures for safety and quality of these medicines;

(d) if so, the details thereof along with the infrastructure put in place for the purpose; and

(e) the other measures being taken by the Government for safety, quality and standardization of Ayurvedic, Siddha, Unani and Homoeopathic medicines in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): In order to promote and develop AYUSH systems of medicine, the Department has taken up the following activities:-

Delivery of Quality AYUSH healthcare services at Primary Health Centres, Community Health Centres and District Hospitals.

Ensuring availability of quality education and training to AYUSH doctors/ scientists/teachers.

Propagation and promotion of AYUSH within the country to create awareness amongst general public through electronic/print media, outdoor publicity and organizing AROGYA Fairs at National and State levels.

Promotion of quality research in AYUSH with the objective of validating the system scientifically as also safety and efficacy of AYUSH remedies.

Ensuring sustained availability of quality raw material from medicinal plants.

Accelerated Pharmacopoeial/standardization works on AYUSH drugs.

Propagation & promotion of AYUSH outside the country and ensuring its global acceptance as a system of medicine.

These activities are implemented through several Central Sector and Centrally Sponsored Schemes with the objective to position AYUSH systems as preferred systems of holistic healthcare for all.

The funds released under these schemes during the last three years and the Budget Estimates for current year are given at Annexure I.

In the Central Sector, the state-wise release of funds is made only under the Scheme of Conservation, Development and Sustainable Management of Medicinal Plants which is at Annexure II.

The details of the state-wise releases under Centrally Sponsored Schemes may be seen at Annexure III.

(c) & (d): Yes. So far, it has been decided in principle to create 13 posts for the Office of Central Drug Controller for AYUSH which includes one post of Drug Controller, 5 posts of Deputy/Assistant Drug Controllers and 7 Drug Inspectors. Further, a budgetary provision of Rs.3.00 crore has been made for this purpose during 2014-15.

(e): The following other measures have been taken for safety, quality and standardization of ASU drugs:-

Good Clinical Practice (GCP) Guidelines for clinical trials in Ayurveda, Siddha and Unani Medicines have been published in March 2013.

Guidelines for inspection of GMP compliance for ASU Drugs industry have been brought out.

Essential Drug Lists (EDLs) of Ayurveda, Siddha, Unani and Homoeopathy Medicines have been published in March 2013 for facilitating procurement of medicines in health facilities.

Manual of Procedural guidelines for inspection of Ayurveda, Siddha and Unani Drug Testing Laboratories have been published in March 2013.

Central Inspectors and authority have been appointed to oversee the recognition of drug testing institutions/laboratories under the Drugs & Cosmetics Rules 1945.

A committee has been appointed to advise the Central Govt. for granting regulatory permission to conduct clinical trials in AYUSH.

Administrative orders have been issued to Government procurement agencies to obtain analytical test reports of the medicines being procured.

The pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathic drugs are being developed through respective Pharmacopoeia Committees under Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM&H).